

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 344**  
TO BE ANSWERED ON 21.07.2023

**BETI BACHAO BETI PADHAO SCHEME**

344. SHRI N. REDDEPPA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of districts identified under the Beti Bachao Beti Padhao Scheme in Andhra Pradesh;
- (b) the targets set and achieved under the scheme, State-wise;
- (c) the funds allocated and utilised under the scheme in the last three years, State-wise;
- (d) whether any study has been undertaken to review the functioning of the scheme; and
- (e) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) In the 15th Finance Commission period, Beti Bachao Beti Padhao (BBBP) is being implemented as Sambal Sub scheme of Mission Shakti in all the districts of the country including 26 districts from State of Andhra Pradesh.

(b) Since Child Sex Ratio (CSR) is calculated on decadal basis by Registrar General of India through Census, Sex Ratio at Birth (SRB) has been set as a parameter for the progress of Scheme. State wise SRB details for the past three years is at **Annexure-I**.

(c) The state wise details of fund released and utilized under the scheme in last three years is at **Annexure II**.

(d) & (e) NITI Aayog evaluated the schemes of MWCD including BBBP Scheme. As per the evaluation report of NITI Aayog, the scheme has been able to generate significant mass-mobilization to eliminate gender discrimination and valuing the girl child and the scheme has been able to develop many good practices and community level initiatives. The awareness about the scheme was also found to be high.

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## Annexure I

**Statement referred to in reply to Part (b) of Lok Sabha Admitted Question No. 344 for 21.07.2023 regarding Beti Bachao Beti Padhao Scheme raised by Shri N. Reddeppa.**

<b>Sex Ratio at Birth As per Health Management information System by Ministry of Health and Family Welfare</b>				
<b>States/ UTs</b>		<b>2020-21</b>	<b>2021-22</b>	<b>2022-23*</b>
1.	<b>A &amp; N Islands</b>	985	961	962
2.	<b>Andhra Pradesh</b>	945	952	945
3.	<b>Arunachal Pradesh</b>	931	933	932
4.	<b>Assam</b>	942	944	951
5.	<b>Bihar</b>	917	915	895
6.	<b>Chandigarh</b>	935	941	902
7.	<b>Chhattisgarh</b>	965	961	958
8.	<b>D &amp; Nagar Haveli and Daman &amp; Diu</b>	883	889	914
9.	<b>Delhi</b>	927	924	916
10.	<b>Goa</b>	949	953	956
11.	<b>Gujarat</b>	918	927	928
12.	<b>Haryana</b>	927	920	918
13.	<b>Himachal Pradesh</b>	944	941	932
14.	<b>Jammu &amp; Kashmir</b>	933	940	950
15.	<b>Jharkhand</b>	935	935	934
16.	<b>Karnataka</b>	949	940	945
17.	<b>Kerala</b>	958	968	965
18.	<b>Ladakh</b>	973	933	1023
19.	<b>Lakshadweep</b>	948	939	954
20.	<b>Madhya Pradesh</b>	939	929	932
21.	<b>Maharashtra</b>	940	933	932
22.	<b>Manipur</b>	954	945	948
23.	<b>Meghalaya</b>	943	947	965
24.	<b>Mizoram</b>	962	994	934
25.	<b>Nagaland</b>	897	924	916
26.	<b>Odisha</b>	936	938	936
27.	<b>Puducherry</b>	985	957	947
28.	<b>Punjab</b>	926	928	927
29.	<b>Rajasthan</b>	946	946	946
30.	<b>Sikkim</b>	929	981	966
31.	<b>Tamil Nadu</b>	948	947	947
32.	<b>Telangana</b>	933	938	937
33.	<b>Tripura</b>	944	950	949
34.	<b>Uttar Pradesh</b>	932	934	936
35.	<b>Uttarakhand</b>	940	939	944
36.	<b>West Bengal</b>	949	943	932

\* As per Provisional data of 2022-23

**Annexure II**

**Statement referred to in reply to Part (c) of Lok Sabha Admitted Question No. 344 for 21.07.2023 regarding Beti Bachao Beti Padhao Scheme raised by SHRI N. REDDEPPA.**

**The state-wise details of funds released and utilized under BBBP during the last three years is as under:**

**(Amount in Rs. Lakh)**

State	F.Y. 2020-21		F.Y. 2021-22		F.Y. 2022-23	
	Released	Utilization	Released	Utilization	Released	Utilization*
Andaman& Nicobar	19.82	19.47	19.46	1.47	0	-
Andhra Pradesh	137.49	27.98	66.92	14.40	520	-
Arunachal Pradesh	117.19	-	119.58	29.79	580	-
Assam	41.89	37.16	47.15	15.10	890	-
Bihar	16.95	-	37.98	42.18	660	-
Chandigarh	12.73	9.63	9.63	22.28	0	-
Chhattisgarh	48.81	28.16	50.66	39.78	760	-
DadraNagar Haveli	0.00	-	3.18	18.44	0	-
Damanand Diu	0.00	0.42	3.39	7.34	0	-
Goa	0.00	7.80	0	-	0	-
Gujarat	328.18	279.15	326.72	252.50	340	-
Haryana	249.83	142.26	162.80	27.09	0	-
Himachal Pradesh	158.78	106.26	142.76	70.26	119.0	-
J&K	335.73	105.77	104.05	117.55	0	-
Jharkhand	54.16	-	0	31.09	290	-
Karnataka	99.71	87.67	107.66	-	750	-
Kerala	17.14	6.08	11.08	-	310	-
Lakshadweep	11.02	-	0	-	0	-
Ladakh	8.61	-	0	12.98	0	-
Madhya Pradesh	589.05	776.85	839.19	542.55	570	-
Maharashtra	255.80	130.49	122.68	99.94	0	-
Manipur	344.17	274.98	90.00	30.00	0	-
Meghalaya	40.27	19.89	24.89	-	0	-
Mizoram	50.00	75.00	60.00	60.00	0	-
Nagaland	271.57	290.60	192.61	194.29	499.0	-
NCTDELHI	34.40	-	0	86.51	80	-
				0.60	410	-
Odisha	21.98	52.38	115.61			-
Puducherry	9.82	-	0	-	0	-
Punjab	467.10	534.39	356.19	74.17	0	-
Rajasthan	378.21	455.27	566.02	591.11	414.1	-
Sikkim	25.00	22.20	22.20	25.0	0	-
TamilNadu	253.42	114.11	239.83	97.52	760	-
Telangana	128.47	25.00	81.80	3.48	820	-
Tripura	20.94	12.50	0	-	180	-
UttarPradesh	577.95	742.60	1499.45	162.89	0	-
Uttarakhand	203.74	255.24	290.50	114.11	63	-